

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 26/RP/2023

Subject : Review of the Order dated 9.6.2023 in the matter of revision of tariff in Petition No. 642/GT/2020 of Chamera-III Hydroelectric Project (231 MW) for the period 2014-19, after truing up exercise and determination of Tariff for the period 2019-24.

Petitioner : NHPC

Respondents : PSPCL and 12 others

Date of Hearing : **29.11.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Anant Singh Ubeja, Advocate, NHPC
Ms. Nehal Jain, Advocate, NHPC
Shri. Mohd. Faruque, NHPC
Shri. R. D. Shende, NHPC
Shri Mohit K. Mudgal, Advocate, BRPL & BYPL
Shri Sachin Dubey, Advocate, BRPL & BYPL

Record of Proceedings

During the hearing on admission, the learned counsel for the Review Petitioner made detailed oral submissions, pointing out that there is an error apparent on the face of the order dated 9.6.2023 in Petition No. 642/GT/2020 on account of erroneous application for calculating gross value of the assets being de-capitalized under assumed deletions. He further requested for admission of the Review Petition.

2. The learned counsel appearing for the Respondents requested for time to file reply.
3. The Commission, after hearing the parties, directed as under:
 - (a) Admit, issue notice to the Respondents.
 - (b) Review Petitioner to file an additional affidavit to confirm that the amounts indicated under the column of 'assumed deletions in in Petition No. 642/GT/2020 are gross value of the assets being de-capitalized, on or before **15.12.2023**, after serving copy to the Respondents.
 - (c) The Respondents are permitted to file their reply by **12.1.2024**, after serving copy to the Petitioner, who may file its rejoinder, if any, till **9.2.2024**.
 - (d) The parties shall strictly comply with the specified timeline and no extension of time will be granted.



4. The matter shall be listed for hearing at on **28.2.2024**.

By order of the Commission

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

